

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 181 of 2015**

**Dated: 01<sup>st</sup> March, 2016**

**In the matter of:-**

**Byrnihat Industries Association**

**.... Appellant(s)**

**Versus**

**Meghalaya State Electricity Regulatory Commission & Anr.**

**... Respondent (s)**

**ORDER**

The Bench has not assembled. As agreed by the parties, list the matter on **3.03.2016.**

**COURT MASTER**